NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.58/ BB/ 2017	-	For hearing	Rule-6 of IB	Print Plus Pvt. Ltd. Vs Manipal Technologies Ltd.

SL. NAME (IN CAPITAL) NO.

& PHONE NUMBER REPRESENTATION TO WHOM **SIGNATURE**

1.) SAILESH PUNNALA Respond MOD: 8095123344 Respond For (SHARATH. S. G70WDA)

ORDER

Counsel for Petitioner/Operational Creditor is absent. Counsel for Corporate Debtor is present. List it for hearing on 13/03/2018.

Member (T)

Member (J)